

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).8978/2008

(From the judgement and order dated 03/09/2008 in CRLMW No.
6639/2007 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MUKESH KHARE & ORS.	Petitioner(s)
VERSUS	
STATE OF U.P. & ANR.	Respondent(s)

(With appln. for stay and office report)

Date: 06/01/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE T.S. THAKUR

For Petitioner(s) Mr. Sunil Kumar Jain, Adv.
Mr. Aneesh Mittal, Adv.
Mrs. Jaya Tomar, Adv.
Mr. A.K. Soni, Adv.

For Respondent(s) Mr. Siddharth Bhatnagar, Adv.
Ms. Malvika Trivedi, Adv.
Mr. Pawan Kumar Bansal, Adv.
Mr. T. Mahipal, Adv.

Mr. Ratnakar Dash, Sr. Adv.
Mr. S. Akbar Abbas Abadi, Adv.
Mr. Chandra Prakash Pandey, Adv.

UPON hearing counsel the Court made the following
O R D E R

List for final disposal.

[Usha Bhardwaj]
Court Master

[Pushap Lata Bhardwaj]
Court Master